

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 160 of 2012**

**Dated : 18<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors....Respondent(s)**

**Counsel for the Appellant (s) :** **Mr. J.J. Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**

**Counsel for the Respondent(s):** **Mr. Buddy A. Ranganadhan for R.1**  
**Mr. Krishnan Venugopal, Sr. Adv.**  
**Ms. Prerna Priyadarshini**  
**for Tata Power**

**ORDER**

We have heard Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant for some time.

Post the matter for further submissions on **04.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs